

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
New Delhi**

**Petition No. 678/TT/2020**

- Subject** : Petition for truing up of transmission tariff of the 2014-19 period and determination of transmission tariff for the 2019-24 tariff period for two assets under “Phase-I- Unified Real Time Dynamic State Measurement (URTDSM)” in the Eastern Region.
- Date of Hearing** : 23.6.2022
- Coram** : Shri I. S. Jha, Member  
Shri Arun Goyal, Member  
Shri P. K. Singh, Member
- Petitioner** : Power Grid Corporation of India Limited
- Respondents** : Grid Corporation of Orissa Limited and 5 Others
- Parties Present** : Shri Manish Kumar Choudhary, Advocate, BSPHCL  
Shri S.S. Raju, PGCIL  
Shri D.K. Biswal, PGCIL  
Shri A.K. Verma, PGCIL  
Shri V.P. Rastogi, PGCIL

**Record of Proceedings**

Case was called out for virtual hearing. The order in the petition was reserved on 2.11.2021. However, the order could not be issued prior to the former Chairperson demitting office. Accordingly, the matter is listed for hearing today.

2. The representative of the Petitioner submitted that as directed by the Commission vide RoP dated 2.11.2021, BSPHCL has filed reply in the matter on 8.11.2021 and the Petitioner has filed rejoinder to the reply of BSPHCL vide affidavit dated 21.11.2021.

3. Learned counsel of BSPHCL submitted that the reply already filed in the matter may be considered.



4. After hearing the parties, the Commission reserved order in the matter.

**By order of the Commission**

sd/-  
(V. Sreenivas)  
Joint Chief (Law)

